

In the High Court of Judicature, Bombay.

Thursday, the 1 day of Sept<sup>r</sup> 1864

SPECIAL APPEAL No. 413 of 1864.

Naro Rughoonath Kurundikar  
of the Sattara District

Appellant

(Original Plaintiff)

versus

Vasudeo Shrinivas Phulkare  
manager of the Firm called Balla  
jee Hanmant Panharpur of the  
Sattara District

Respondent

(Original Defendant)

Rs. 653-3-6

The claim in the Original Suit was to recover on an agreement  
the sum of Rs. 653. 3-6.

In Appeal No. 331 of 1863 the Judge  
of the District of Sattara at Sattara confirmed with  
costs the Decree of the ~~Magistrate~~ who had thrown out the claim

A Special Appeal was preferred in the High Court on the grounds that (1) there  
has been a substantial error in law in the  
investigation of the case which has produced  
error in the decision of the case upon its

merits in that the appellate Court miscon-  
strued the agreement sued on by holding that  
had Vero paid the expenses of the suit  
out of his pocket then only, and not otherwise  
would he have been entitled to recover half  
the amount; and erroneously rejected the  
Appellant's claim.

The Court confirm the  
decree of the J. of with costs  
in favor of appellant.

Atty General

W. Marden

MEMORANDUM OF COSTS incurred in Special Appeal No. 413.

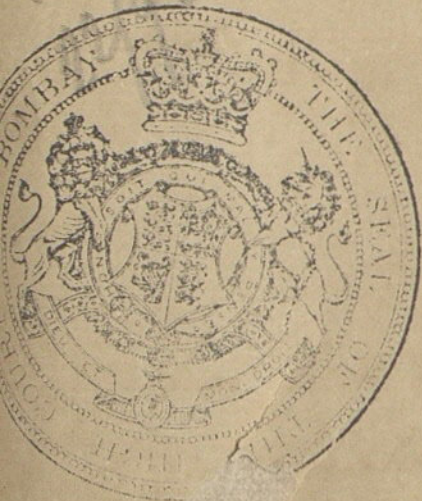
of 186 4 against the decision of the Judge ----- of the  
 District of Satara and disposed of on the 1<sup>st</sup> Sep<sup>r</sup> 1864  
 by Confirming the same with costs.

BY THE APPELLANT—

<i>In the District.</i>			
In the <u>Moonjeffs Court</u> .....	34 8 "	✓	
In the <u>Judges Court</u> .....	55 1 6	✓	
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal .....	32 " "	✓	
Stamps for copies of Decree and Judgment .....	3 " "	✓	
Stamp for Vukeelutnama .....	2 " "	✓	
Batta for Process and Postage .....	2 " "	✓	
Sectioner's Fee .....	1 14 6	✓	
Vukeel's Fee .....	19 9 6	✓	
			89 9 6 ✓
			60 8 " ✓
			Rupees. .... 150 1 6 ✓

BY THE RESPONDENT.

<i>In the District</i>			
In the <u>Moonjeffs Court</u> .....	24 12 6	✓	
In the <u>Judges Court</u> .....	" " "	✓	
<i>In this Court.</i>			
Stamp for Vukeelutnama .....	" " "	✓	
Vukeel's Fee .....	" " "	✓	
			24 12 6 ✓
			" " " ✓
			Rupees. .... 24 12 6 ✓



*Clyme*  
 Acting Registrar

*Clyme*

the 1<sup>st</sup> day of September 1864.